

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 59 of 2017 (SZ)

Appellant(s)

D. Sulif,
Kanyakumari District,
Tamil Nadu.

Vs. **Respondent(s)**

The Government of India,
Rep by its Director,
Ministry of Environment and Forests,
New Delhi and 11 others.

Legal Practitioners for Appellant (s)

M/s. J. Anandhavalli, G. Sumitha,
P. Kavitha

Legal practitioners for respondent(s)

M/s G.M. Sayed Nurullah Sheriff for
R1,R3 &R8
M/s. Thanikasivan, T. Umasivan, R.
Sundara Kamesh, Marthandan & M.
Sudan for R9

Note of the Registry	Orders of the Registrar
Order No.	Date: 02.11.2017 Appellant counsel present. R2, R9, R1, R3, R8 & R7 counsel present. R1, R3, R8 filed reply. On request for filing reply of R7 call on 16.11.2017. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>